

RAJASTHAN HIGH COURT BENCH, JAIPUR

Date: 28/7/2016

NOTICE

It is notified that authorization letters with regard to obtaining electricity connection in the 'E' Block have been issued in the name of senior most chamber allottee Advocates and the same have been delivered through special messenger/ by post to the all concerned.

This is for information and further needful action for obtaining electric connection for the chambers in 'E' Block from JVVNL, Jaipur as per previous communications.

G. M. L.
28/7/16

REGISTRAR (ADMN.)